

sent by MPs has been reported. However, in case any staff/officer is found indulging in any malpractice, rules provide for initiating action under the Railway Servant (Discipline and Appeal) Rules, 1968.

### **Darjeeling Himalayan Railway**

2677. SHRI DEREK O'BRIEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Darjeeling Himalayan Railway is not running the full 87 kilometres from New Jalpaiguri to Darjeeling due to damaged or non-existent tracks;

(b) whether Darjeeling Himalayan Railway could be declared an endangered World Heritage Site by UNESCO, should the tracks not be repaired; and

(c) if so, the funds allocated for repair of tracks and the status of repair of the Darjeeling Himalayan Railway and other Heritage Railway lines in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) Presently, train service has been running from Siliguri Junction to Darjeeling. New Jalpaiguri is a broad-gauge station close to Siliguri Junction and is not connected to Darjeeling Himalayan Railway line.

(b) and (c) The tracks have been fully repaired and train services are running. As such, the question of Darjeeling Himalayan Railway as 'endangered' World Heritage Site by UNESCO does not arise.

### **Robberies in express trains**

2678. SHRI AMBETH RAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) the details of robberies that have taken place during last two years in various express trains, including the one that happened in the Chennai bound Tamil Nadu Express on 26th February, 2015;

(b) the details of the progress made in the robbery cases;

(c) whether Government has formulated any comprehensive plan to curb the menace of robberies in trains; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) The number of robberies that have taken place in various